

(c) the total amount of foreign investment that have actually come into the country, so far, from the date of implementation of liberalisation policy in the country?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) A total of 3821 foreign investment proposals envisaging foreign direct investment of Rs. 66,837.67 crores were cleared by the Government during the last three years i.e. from January, 1993 to June, 1996. The data on the content of export earnings involved in these proposals is not maintained separately.

(c) The actual flow of foreign direct investment during 1991 to 1996 (upto June) has been of the order of Rs. 16,076.65 crores.

Diversion of export cargo from Visakhapatnam to Madras Port

*342. DR. V. LAKSHMI PRASAD: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that export of cargo from Visakhapatnam is being diverted to Madras Port due to the non-availability of Pass Book Scheme at Visakhapatnam under Duty Exemption Scheme of Export; and

(b) if so, the remedial measures taken to avert the diversion of cargo from Visakhapatnam to Madras?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) The Pass Book Scheme has been initiated only with effect from 1st April, 1995 with limited initial coverage to assess its working. It is presently being operated through the designated authorities in the Customs Houses at Delhi, Calcutta, Madras and Bombay, where necessary facilities are available for operating the Scheme. Therefore, at present, exports under this Scheme can take place only from these ports. The Question of extending the Pass Book Scheme to Visakhapatnam can be decided after

assessing the working of the scheme and creation of necessary infrastructure at Visakhapatnam Customs House for operation of the scheme.

Export of Sugar to Pakistan

*343. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of sugar to be exported to Pakistan during the current year;

(b) the measures taken to ensure delivery of quality sugar on scheduled dates;

(c) whether Union Food Ministry has been asked to release extra one million tonnes of sugar for export; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) The Indian Sugar and General Industry Export Corporation Limited (IS-GIEIC) which is the designated agency for export of sugar from India, has received orders from the Trading Corporation of Pakistan and other, private parties for supply of 2.08 lakh Metric Tonnes of sugar during the current year. In order to ensure the delivery of quality sugar to Pakistan, ISGIEIC is procuring sugar only from those factories whose samples are approved by the surveyors nominated by the buyers. The export consignments are further subject to analysis by these surveyors at the time of loading.

(c) Ministry of Food has been authorised to permit the export of 10 lakh MTs of sugar during the sugar year 1996-97 (1 Oct. 1996—30 Sept. 1997).

(d) Does not arise.

Sugar Mills running below Capacity

*344. SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE:
SHRIMATI VEENA VERMA:

Will the Minister of FOOD be pleased to state: